

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 101-102/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV KESH

Respondent(s)

Date : 20-08-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Ngukato Zhimomi, Adv.

For Respondent(s)

Mr. N.M. Popli, Adv.
Mr. V.M. Popli, Adv.
Mr. S.M. Popli, Adv.
Mrs. B. Sunita Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, the matter be processed for listing before the Hon'ble Court under the rules.

SURINDER S. RATHI
Registrar

MG